

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A.No. 37 of 2011 & I.A.No. 60 of 2011

Dated : 13th September, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam,
Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Tamil Nadu Electricity BoardAppellant(s)

Versus

M/s. Saheli Exports Pvt. Ltd. & Anr. ...Respondent (s)

Counsel for the Appellant (s): Mr. S. Vallinayagam

Counsel for the Respondent (s): Ms. Swapna Seshadri for Mr. M.G.
Ramachandran

ORDER

Written submissions have been filed by the Respondent.

Judgment is reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ss/ak

